

(c) what caused their escape; and

(d) whether any steps are being taken to avoid recurrence of such incidents?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) Yes.

(b) Yes.

(c) Keys stolen by one of the undertrials from the warder of the Camp Jail were used to open the gates, unnoticed by the convict official on gate duty.

(d) Yes. The outer gate of the Camp Jail has been locked from both sides and securely riveted. Similar precautions have been taken at other gates wherever necessary.

**Shri Radha Raman:** May I know whether the prisoners who escaped have been rearrested since or they are still at large?

**The Minister of Home Affairs (Pandit G. B. Pant):** They were both rearrested within three days, one on the 3rd instant and the other on the 5th instant.

**Shri Radha Raman:** May I know whether there was a committee of non-officials who used to visit this jail, but it has since been withdrawn?

**Pandit G. B. Pant:** Some sort of a committee is being re-formed.

**Shri Supakar:** In reply to a similar question last session, we were told that under the advice of Dr Reck Less, the Delhi Jail was being made more comfortable than other jails. May I know why even after that, these prisoners escaped?

**Shri Radha Raman:** May I know whether the enquiry which was started has already been completed, and if so, whether the report is available?

**Pandit G. B. Pant:** The departmental enquiry has been completed, and some jail officials are going to be prosecuted.

**Mr. Deputy Speaker:** Q. No. 467. Shri Surendranath Dwivedy.

**Shri Goray:** He has written a letter .....

**Mr. Deputy-Speaker:** That would be seen after we have gone through the question list.

#### Nautical Museum, Bombay

\*468. **Shri Jhulan Sinha:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No 323 on the 26th November, 1956 and state the present position with regard to the setting up of the Nautical Museum at Bombay?

**The Deputy Minister of Defence (Shri Raghuramalah):** The Navy has started collecting articles of Naval interest. These are at present being kept in a Naval Establishment at Bombay. The Nautical and Engineering College, Bombay, under the Ministry of Transport and Communications, has also made some collections for the Museum.

The collection of articles by the Navy and the Nautical and Engineering College, Bombay, will continue till a sufficient number of exhibits for the Museum has been acquired and a suitable building becomes available when both the collections can be transferred there.

#### National Provident Fund Trust

\*469. { Shrimati Parvathi Krishnan:  
Shri Shree Narayan Das:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there is a proposal to set up a National Provident Fund Trust; and

(b) if so, the details thereof?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) The question of devising an effective machinery for ensuring that the moneys accumulated in private provident funds are held

in approved forms and not diverted to other uses has been engaging my attention for some time.

(b) The matter is still under consideration.

**Shrimati Parvathi Krishnan:** May I know whether in considering these proposals, there is any idea of workers being represented in the management of any proposed trust?

**Shri T. T. Krishnamachari:** That, I think, is rather premature. We are now trying to find out how to bring the various provident funds together. The private provident fund amounts, excluding Government and Railway provident funds, are of the order of about Rs. 40 crores, and we are thinking of expanding the provident fund benefits to other people also. The type of trust that will be brought into being, the people who will be on the trust are all matters to be examined, after our scheme for bringing all these provident funds under one umbrella is finalized.

**Shrimati Parvathi Krishnan:** Is there any intention to consult the various official and non-official organisations with regard to running this trust?

**Shri T. T. Krishnamachari:** Again, I think, we have to apply our minds to the problem a little later. Maybe, it cannot be a purely official organisation; maybe some non-officials might have to be associated with it. There might have to be even regional organisations. It cannot be a central organisation excepting, perhaps, there might be some kind of central control. These are matters which, at the present moment, I am afraid, is a little premature.

**Shri Shree Narayan Das:** May I know whether any sub-committee has been set up to go into this question or is it being departmentally examined?

**Shri T. T. Krishnamachari:** We are trying to collect all this information. After the information is collected, if it appears to us that the information

is such that further scrutiny is necessary, maybe, the procedure which the hon. Member has envisaged might be adopted or if it looks that the problem is quite simple, then, a Bill might be drafted and placed before this House for its consideration. The House, I think, would be competent, either by itself or through a Select Committee to consider the provisions.

#### Working of New Coal Mines

**\*470. Shri Matin:** Will the Minister of Steel, Mines and Fuel be pleased to lay on the Table a statement showing:

(a) the number of applications received by the Coal Board for permission to work new coal mines since publication of the Industrial Policy Resolution on the 30th April, 1956;

(b) the number of applicants granted permission in the Private Sector; and

(c) the number of applications granted to the Public Sector?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) 21.

(b) 7.

(c) 2.

#### Gandhi Mahapurana

**\*471. Shri Sanaganna:** Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 142 on the 27th July, 1955 regarding Gandhi Mahapurana and state:

(a) whether any final decision has since been arrived at; and

(b) if so, with what result?

**The Deputy Minister of Education and Scientific Research (Shri M. M. Das):** (a) Yes, Sir.

(b) The request for grant was not acceded to.

**Shri Supakar:** May I know whether we have to discover a Vyasamuni to undertake this task?